

HIGH COURT OF TRIPURA
AGARTALA

No. F.40 (1)-HCT/JudI/ROSTER/2023/1651

15th February, 2023

N O T I F I C A T I O N

As desired by His Lordship Hon'ble the Chief Justice, the following roster for functioning of High Court Benches on **17.02.2023 (Friday)** is prepared and published for general information.

<u>Division Bench</u>	
Court No.1 At 10.30 AM	<p>Mr. Justice Jaswant Singh Hon'ble the Chief Justice, High Court of Tripura</p> <p style="text-align: center;">&</p> <p>Mr. Justice Arindam Lodh Hon'ble the Judge, High Court of Tripura</p> <p style="text-align: center;">Will take up Division Bench matters which are not to be placed before Hon'ble Mr. Justice T. Amarnath Goud.</p>

<u>Single Bench</u>	
Court No.3 After Division Bench	<p>Mr. Justice Arindam Lodh Hon'ble the Judge, High Court of Tripura</p> <p style="text-align: center;">Will take up WP(C) service matters (excluding the matters relating to pension/ gratuity/ service benefit/ die-in-harness/ dismissal/ termination from service/ MR bill/ transfer) & Regular Second Appeal (RSA).</p>

Note: Assigning of case(s) to a particular Bench shall follow the existing Rules/Order(s) of High Court of Tripura.

This is issued in supersession of all earlier Notifications.

By order,

(S. Bhattacharjee)
Registrar (Judicial)

No. F.40 (1)-HCT/Judl/ROSTER/2023/1652-1678

15th February, 2023

Copy to: –

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
04. The Private Secretary–I attached with the Registrar General, High Court of Tripura, Agartala;
05. The Advocate General, Tripura, Agartala;
06. The Sr. Govt. Advocate, High Court of Tripura, Agartala;
07. The Chairman, Bar Council of Tripura, Agartala;
08. The Govt. Advocate, High Court of Tripura, Agartala;
09. The Secretary, High Court Bar Association, High Court of Tripura, Agartala;
10. The Secretary, Tripura Bar Association, Agartala;
11. The Assistant Solicitor General of India, Govt. of India, High Court of Tripura, Agartala;
12. The Public Prosecutor, High Court of Tripura, Agartala;
13. The Registrar (Vigilance), High Court of Tripura, Agartala;
14. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
15. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
16. The Joint Registrar, High Court of Tripura, Agartala;
17. All the Deputy Registrars, High Court of Tripura, Agartala;
18. The Chief Librarian, High Court of Tripura, Agartala;
19. All the Assistant Registrars, High Court of Tripura, Agartala;
20. The System Analyst/ the Programmer(s), High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;

21. All the Superintendents, High Court of Tripura, Agartala;
22. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
23. The Court Master(s), High Court of Tripura, Agartala;
24. The Bench Clerk(s), High Court of Tripura, Agartala;
25. All the Bench Sections, High Court of Tripura, Agartala;
26. Notice Board of the Court-house; and
27. Order File.

REGISTRAR (JUDICIAL)